Enrolment of students in primary classes

1754. SHRI VARINDER SINGH BAJWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the extent of new enrolment of students in the primary classes this year after the enactment of law making education up to the age of 14 years as a Fundamental Right and the likely enrolment during the next academic year 2010-11, State-wise for both years; and
- (b) the increased requirement of teachers and how that is likely to be met and also to ensure that the teachers do not transgress in other activities like post office duties, agencies for small scale investments and insurance business, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) The Right of Children to Free and Compulsory Education Act, 2009 was published in the Gazette of India on 27th August, 2006. The Act has not yet come into force.

As per Selected Education Statistics (SES) published by the MHRD, the Gross Enrolment Ratio at the primary level in 2006-07 was 111.24. According to the estimates prepared by the National University of Educational Planning and Administration (NUEPA) for a period of five years from 2010-11 to 2014-15, the population projection of 6 to 10 year age group, which is the target population for the primary schools, for 2010-11 is 11,52,82,595.

(b) NUEPA has, at the instance of the Government, prepared estimates for additional requirement of teachers on the basis of the Pupil Teacher Ratio norms prescribed under the Right of Children to Free and Compulsory Education Act, 2009, according to which around 5.10 lakh additional teachers would be required for the country as a whole at the elementary level. The Act provides that the Central Government and the State Governments shall have concurrent responsibility for providing funds for implementation of the Act. It also enumerates the functions to be performed by teachers and prohibits teachers from engaging in private tuition or private teaching activity.

Funds sanctioned under SSA

†1755. SHRI RAGHUNANDAN SHARMA: SHRIMATI MAYA SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the amount sanctioned under Sarva Shiksha Abhiyan (SSA) to different States during the last five years and the amount released so far, State-wise;
- (b) the sanctioned amount released to different States under Sarva Shiksha Abhiyan, State-wise;
 - (c) whether more funds are yet to be sanctioned under this scheme; and

[†]Original notice of the question was received in Hindi.

(d) the details thereof, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) A statement showing details of state-wise central funding released to States/UTs for implementation of Sarva Shiksha Abhiyan (SSA) programme during the last five years and current year is given in Statement (See below).

(c) and (d) The release of funds are made to States/UTs as per outlay approved in the Annual Works Plan and Budget at the beginning of financial year as per funding pattern applicable between Centre and States.

Statement

GOI released during 2004-05, 2005-06, 2006-07, 2007-08, 2008-09 and
2009-10 (as on 17.11.2009) under SSA

(Rupees in lakhs)

SI.	Name of the State	GOI Release						
No.		2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (as on 17.11.2009)	
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	28000	37999.00	46245.56	28100.00	71031.78	13569.9	
2.	Arunachal Pradesh	3009	4442.51	7143.74	11043.55	13683.64	4117	
3.	Assam	20654	13850.00	51464.72	28903.62	42740.91	42480	
4.	Bihar	31970.56	32399.56	107744.39	135417.64	186158.47	45000	
5.	Chhattisgarh	20786.76	30184.39	50182.20	46787.76	51853.86	46892.6	
6.	Goa	0	728.12	724.12	899. 57	804.41	550.58	
7.	Gujarat	14072	15084.84	14806.97	22658.26	25432.47	8031.73	
8.	Haryana	12881.55	10196.55	25647.12	14220.00	20546.87	10000	
9.	Himachal Pradesh	6144	7614.66	6250.75	7638.30	8552.99	8608	
10.	Jammu and Kashmir	7747.18	18530.65	22083.37	20063.27	20532.59	30000	
11.	Jharkhand	16568.5	28568.50	51515.00	80748.99	69041.09	15000	
12.	Karnataka	26280.7	38303.78	54206.98	40604.78	51578.19	44220.6	
13.	Kerala	8939	5939.00	6382.00	8323.42	10854.04	6039.5	
14.	Madhya Pradesh	44608.919	77173.12	110879.68	86769.94	85569.35	100249	
15.	Maharashtra	35489.79	50235.31	52158.56	45729.96	67386.02	48023	

1	2	3	4	5	6	7	8
16.	Manipur	1225	3208.44	9.24	1850.95	321.21	500
17.	Meghalaya	2930.81	1921.00	4294.00	9359.63	9440.36	8383
18.	Mizoram	3300.24	2559.15	3441.69	4212.02	5112.59	2645
19.	Nagaland	2088.49	2323.01	2315.20	4596.00	2867.87	1413
20.	Orissa	21807.27	32792.50	44010.95	62853.68	49080.9	63061.6
21.	Punjab	3040	14683.89	12879.92	10493.88	13808.1	8973
22.	Rajasthan	23549.397	60313.43	75809.82	101307.20	108326.8	112724
23.	Sikkim	1000.25	1062,50	402.14	1036.25	1075.31	986
24.	Tamil Nadu	26517	35329.53	37329.65	53125.09	45414.47	48366
25.	Tripura	4703.96	7070.19	5330.01	4178.49	6464.12	4273
26.	Uttar Pradesh	87761	182799.00	206654.00	204758.00	212884.89	178448.3
27.	Uttaranchal	9144.705	10004.00	16934.00	13162.80	11444.45	13997.29
28.	West Bengal	46024.36	34199.79	61736.80	90571.68	65169.37	94142
29.	Andaman and Nicobar Islands	272.58	163.00	419,62	187.10	7 80. 54	312.44
30.	Chandigarh	447.95	350.00	300.00	934.95	820.52	826
31.	Dadra and Nagar Haveli	111.91	0.00	100.00	418.54	104.63	350.18
32.	Daman and Diu	0	111.91				69
33.	Delhi	0	1100.00	4232.24	1671. 55	1529.01	1163
34.	Lakshadweep	12.03	0.00	87.47		70	41
35.	Puducherry	225.53	529.40		577.07	638.59	273.96
	TOTAL	511314.441	751770.73	1083719.91	1143203.94	1261120.41	963729.68
36.	National Compone	nt 2660 . 849	952.00	1115.04	1328.58	1459.41	1117.89
	GRAND TOTAL	513975,29	752722.73	1084834,95	1144532.52	1262579,82	964847.57

Estimate of expenditure for implementation of Right to Education Act

1756. DR. E.M. SUDARSANA NATCHIAPPAN: SHRI SANTOSH BAGRODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: